

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 1937/2023 IA 145/2024 IN C.P. (IB)/1028(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2024**

**NAME OF THE PARTIES: IA 1937/2023 S Milind Kasodekar
Liquidator For M/S. Phadnis
Infrastructure Limited**

V/s

**M/S. Asrec (India) Limited
IA 145/2024 Cs Milind B Kasodekar
Liquidator for M/S. Phadnis
Infrastructure Limited**

IN THE MATTER OF

Shri Pramod Mahajan & Ors

V/s

Phadnis Infrastructure Ltd

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Surekha Yadav a/w Adv. Avinash R. Khanolkar appeared for the Applicant. At the request of the Counsel for the Applicant, list the matter on **05.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

17.05.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)